1

CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

MISCELLANEOUS APPLICATION NO.109/2019 IN CONTEMPT PETITION NO.81-84/2017 (OA.NO.1241/2014)

DATED THIS THE 22nd DAY OF MARCH, 2019 HON'BLE DR.K.B.SURESH, JUDICIAL MEMBER HON'BLE SHRI C.V.SANKAR, ADMINISTRATIVE MEMBER

Sri C.B.Joshi & others	Petitioners
(By Advocate Sri.Kalyan R.)	
Vs.	
Ajay Narayan Jha and others	Respondents
(By Advocate Sri S.Prakash Shetty)	
ORDER (ORAL)	
(PER HON'BLE DR.K.B.SURESH, MEMBER (JUDL.)
Learned Counsel for the petitioners is not present. MA.109	9/2019 to recall the order
is dismissed but with liberty.	
(C.V.SANKAR) MEMBER (A)	(DR.K.B.SURESH) MEMBER (J)

/ps/

Annexures referred to by the petitioners in MA.No.109/2019(CP.81-84/2017)

Annexure-MA1: Copy of the order dtd.16.2.2016 Annexure-MA2: Copy of the order dtd.22.1.2018 Annexure-MA3: Copy of the order dtd.30.8.2018
